

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

**OA/021/514/2016,
MA/21/602/2016 & MA/21/603/2016**

HYDERABAD, this the 31st day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Dr. I. Prince Devadason, S/o. G. Immanuel,
Aged about 45 years,
Occ: Senior Scientist (under suspension),
National Research Centre on Meat,
Changicherla, Hyderabad,
R/o. Hyderabad.

... Applicant

(By Advocate: Mr. J. Sudheer)

Vs.

1. The Secretary,
Indian Council of Agricultural Research,
Krishi Bhavan,
New Delhi – 110 001.
2. The Director,
National Research Centre on Meat,
Chengicherla,
Hyderabad – 500 092.
3. Dr. V.V. Kulkarni,
Aged 55 years,
S/o. Mr. Vinayak Kulkarni,
Villa No.239, Silver Oak Bungalows,
Phase-II, Cherlapally,
Hyderabad – 500 051
Telangana.

... Respondents

(By Advocates: Mr. G. Jaya Prakash Babu, SC for ICAR
Mr. G.R. Sudhakar, for R-3)



O R D E R (ORAL)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman



The applicant was working as Senior Scientist in the National Research Centre on Meat at Hyderabad, a Wing of Indian Council of Agricultural Research, in the year 2016. Through an order dated 18.05.2016, the respondents transferred him to the Indian Veterinary Research Institute, Izatnagar, Bareilly. This O.A. is filed, challenging the order of transfer. The applicant raised several grounds in his challenge to the order of transfer.

2. The respondents filed a counter affidavit. It is stated that transfer became necessary in the light of the reinstatement of the applicant and to ensure congenial atmosphere in the organization.

3. Whatever may be the grounds urged in the O.A., the fact remains that no interim order was passed and as a result, the applicant joined the place to which, he was transferred. Therefore, nothing remains to be decided. Accordingly, the O.A. is dismissed as infructuous, without expressing any view on its merit. MA/21/602/2016 & MA/21/603/2016 shall stand closed. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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